1	2	3	4	5
13.	Ganga (Farakka)-Sunderbans link	Ganga and Ichhamati	West Bengal	Draft FR completed
14.	Jogighopa-Tista-Farakka link (Alternative to M-S-T-G)	Manas, Tista and Ganga	-do-	(Alternative to M-S-T-G Link) dropped

- PFR- Pre Feasibility Report
- FR- Feasibility Report
- DPR- Detailed Project Report

Revised estimates of Polavaram Irrigation Project

308. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a)   whether Andhra Pradesh Government has sent proposals to Central Government revising the estimates of Polavaram Irrigation Project as per rates prevailing on 2013-14 in the month of August, 2017, if so, the details thereof; and

(b)   whether Government has approved the revised estimates and if so, the details thereof, if not, the reasons for delay in approving the estimates?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) The Government of Andhra Pradesh has submitted revised cost estimates of the Polavaram Irrigation Project amounting to be ₹ 58319.06 cr. (at 2013-14 Price Level) to Central Water Commission (CWC) during August, 2017.

(b)   The revised estimates have been examined by CWC and observations have been communicated to the Government of Andhra Pradesh. The approval of the revised cost estimates depends upon the satisfactory compliance of the observations.

Maintenance and preservation of water bodies

309. DR. R. LAKSHMANAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a)   whether Government is in possession of land records which includes details about water bodies which is *sine qua non* for the maintenance and preservation of water bodies in the backdrop of increasing water stress in the country;

(b)   if so, the details thereof; and

(c)   if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) The matter related to land records of water bodies comes under the purview of the concerned State Governments. Works related to water resources development and management are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as scheme for Repair, Renovation and Restoration (RRR) of water bodies etc.

Objectives of inter-linking rivers

310.   SHRI RANJIB BISWAL: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a)   whether it is a fact that Government has put river linking projects on fast track, but atleast four States have raised objections to the project(s) falling in their area;

(b)   if so, the details of the project selected for development;

(c)   the names of States and the objections raised by them, State-wise and the steps taken to resolve their objections;

(d)   whether there is any likelihood to start work on any of the projects during the current financial year; and

(e)   if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) The National Perspective Plan (NPP) was prepared by the then Ministry of Irrigation, now Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR) in August 1980 for water resources development through inter basin transfer of water, for transferring water from water surplus basins to water-deficit basins. Under the NPP, the National Water Development Agency (NWDA) has identified 30 links (16 under Peninsular Component and 14 under Himalayan Component) for